

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/5516/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
Principal Judge,
Family Court, Barpeta.

Dated Guwahati, the 21st June, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- FCB/15/Admin/2023/469 Dated 16.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 23.06.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 22.06.2023 till the morning of 26.06.2023**, as prayed for. The District & Sessions Judge, Barpeta and in his absence the next senior most Judicial Officer would remain in charge of your court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/5517-5518/A, dated , 21-06-2023

Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
